

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P. No.53/(MAH)/2014

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.04.2017

NAME OF THE PARTIES: Mr. Gopal Ahuja
V/s.
M/s. Bhalchandra Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397 to 398 of the Companies Act 1956 and
241 to 242 of the Companies Act 2013

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

TCP 53/397-398/NCLT/MB/MAH/2014

At request of the petitioner counsel, list this matter on 13-06-2017.

Sd/-
V. NALLASENAPATHY
MEMBER (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
MEMBER (Judicial)